

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2345  
ANSWERED ON:08.12.2011  
WORKING OF WAKF BOARDS  
Thakor Shri Jagdish

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

(a) whether the Government proposes to take any fresh measures to bring improvement in the working of Wakf Boards in the country; and

(b) if so, the details thereof and the time by which a final decision is likely to be taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) & (b): To streamline record keeping, introduce transparency and to facilitate various functions/processes of the State Wakf Boards, JPC on Wakfs in their 9th report recommended for computerisation of records of State Wakf Boards. JPC also recommended that the SWBs should be financed, as the present level of assistance provided by the State Governments is not only inadequate but also uneven. With the approval of the Government, the Ministry of Minority Affairs decided to implement two Schemes in this regard namely:

(i) Computerisation of records of State Wakf Boards (SWBs), and  
(ii) Strengthening of State Wakf Boards (SWBs). The scheme for Computerisation of records of SWBs was launched in December, 2009. An amount of Rs. 12.02 crores has been disbursed by the Ministry to National Informatics Centre, 26 State Wakf Boards and Central Wakf Council till date for this scheme.

Further, an amount of Rs.7 crores was earmarked for the scheme of 'Strengthening of State Wakf Boards' in the budget of the year 2010-11. 'In - principle' approval for the scheme was sought from the Planning Commission but the latter observed that launching the scheme at the fag end of the XIth Plan period is not advisable. Therefore, new scheme is slated for the XIIth Five Year Plan.